

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, J&K.

**Notification**

Jammu, the 17<sup>th</sup> of February, 2025

S.O 40 .In exercise of powers conferred under the sub-section (2) of section 330 of the Bharatiya Nagarik Suraksha Sanhita, 2023 read with S.O No. 2506 (E) dated 28.06.2024 of the Ministry of Home Affairs, Government of India, the Government of Jammu and Kashmir hereby declares that the list of documents as mentioned in the sub section (1) of section 330 of the Act ibid. shall be prepared in the manner and format as under:

**"FORM OF LIST OF DOCUMENTS"**

In the court of \_\_\_\_\_ District \_\_\_\_\_ Case  
FIR No. \_\_\_\_\_ of 20 \_\_\_\_\_ under section \_\_\_\_\_ Police  
Station \_\_\_\_\_ V/S \_\_\_\_\_ (Accused).

List of documents produced on behalf of \_\_\_\_\_ on  
DD/MM/YYYY.

Sr. No	Description of the document.	Date of the document , if any.	Action taken on the document			
			Whether admitted by the defence/Prosecu tion	If admitted, the exhibit mark put on the document.	Whether disputed by defence/Prosecution	If Disputed, whether intended to be proved under normal procedure of Examination/C ross examination of witnesses.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti) IAS  
Principal Secretary to the Government

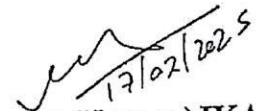
No. HOME-OWP/468/2024-10-HOME/ 7492100

Dated:17.02.2025

**Copy to:**

1. Learned Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries).
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
5. Commissioner/Secretary to Government, General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Museums, J&K.
8. Director, Information & Public Relations, J&K.
9. Private Secretary to Chief Secretary, J&K.
10. Private Secretary to Principal Secretary to Government, Home Department.
11. I/C Website, Home Department.

**Copy also to the Joint Secretary (JKL), Ministry of Home Affairs, Government of India.**

  
(Monish Kumar)JKAS  
Under Secretary to the Government